

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 604/2023

MUSTKEEN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 10-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dhananjay Garg, AOR

For Respondent(s)

Ms. Aroma S Bhardwaj, Adv.
Mr. Shailendra Bhardwaj, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Gautam Kumar, Adv.
Mr. Shubham Saxena, Adv.
Mr. Akash, Adv.
Mr. Ashutosh Bhardwaj, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Trial Court Records have been received but High Court Records have not been received so far.

Issue reminder in this regard.

List again on 22.8.2023.

VIVEK SAXENA
Registrar